NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 43 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: Sh. Amrik Singh Saluja Vs. M/s Onyx Stone Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Swatantra Pal Singh, Respondent

ORDER

Re-notified to 18.12.2017.

(S. K. Mohapatra)
Member (T)

(R. VARDHARAJAN)
Member (J)